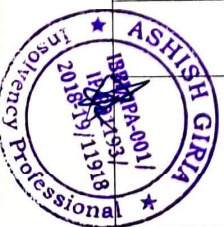


Annexure - 7

Name of the corporate debtor: Hanuman Tea Co Ltd
Date of commencement of CIRP: 29th April, 2025 (order received by IRP on 17/05/2025)
Updated List of creditors as on: 25th March, 2026

List of operational creditors (Government dues)

| Sl. No. | Details of Claimant | Details of claim Received | | | Details of claim admitted | | | | | | | Amount of claim under verification | Remarks, if Any | | | |
|---------|--|---------------------------|--------------------|-----------------|---------------------------|--------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|---|------------------------------------|-----------------|-------------------------|---|---|
| | | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of Claim | Amount covered by Security Interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | Amt of contingent claim | Amt of any mutual dues, that may be set-off | Amt of claim not admitted |
| 1. | The Commissioner of Commercial Taxes, 14, Beliaghata Road, Kolkata - 700015 | Government of West Bengal | NA | 30/05/25 | 49,52,365 | 49,52,365 | Government Dues | NIL | NIL | No | NA | NIL | NIL | NIL | NIL | Demand raised as assessed dues in Form 27 & Form 4V in assessment case u/s 46 of WB/VAT Act, 2003 and assessment case u/s 9 of CST Act, 1956 read with section 46 of WB/VAT Act, 2003 |
| 2. | Employees Provident Fund Organisation, DK Block, Sector-II, Saltlake City, Kolkata - 700 091 | Government of India | NA | 30/05/25 | 9,24,767 | 9,24,767 | Government Dues | NIL | NIL | No | NA | NIL | NIL | NIL | NIL | The claim has arisen due to default of remittance of 14B dues. |
| 3. | Office of The Income Tax Officer, TDS Wd - 1(2), Kolkata 10B, Middleton Road, 8 th Floor, Kolkata - 71 | Government of India | NA | 30/05/25 | 18,010 | 18,010 | Government Dues | NIL | NIL | No | NA | NIL | NIL | NIL | NIL | The claim has arisen due to outstanding demand as per traces portal of the IT department. |



| | | | | | | | | | | | | | | | |
|---|---------------------|----|----------|-------------|-------------|-----------------|-----|-----|----|----|-----|-----|-----|-----|--|
| 4. Deputy Commissioner of Income Tax, Circle - 11(1), Kolkata Aayakar Bhawan, 6 th Floor, P-7 Chowringhae Square, Kolkata - 700 069 | Government of India | NA | 17/09/25 | 2,25,70,355 | 2,25,70,355 | Government Dues | NIL | NIL | No | NA | NIL | NIL | NIL | NIL | NIL The claim has arisen due to demand raised vide order u/s 271(1)(c) & 254 of the act and further interest u/s 220(2) of the act. |
| | | | | 2,84,65,497 | 2,84,65,497 | | | | | | | | | | |

